

## Declaration of Assets and Liabilities

Year....2023-2024.....

I., **GURIYA KUMARI** son/daughter/wife of ...**JITENDRA SAW**

Aged **28** years (approx), belonging to **Stenographer & Private Secretary Cadre**. service and presently working as **STENOGRAPHER, Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			JITENDRA SAW)	(SATAKSHI SHORYA)		
(i)	Cash	Rs. 10,000\-(approx)	Rs. 20,000\-(approx)	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 1,77,000\-(approx) in SBI, Bihar Vidhan Mandal Branch & Bank of India, Ramkrishna Nagar Branch.	Rs. 50,000\-(approx)	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold-100gm. (approx) Rs. 6,30,000\-(approx) SILVER- 1000 gm.(approx) Rs.- 70,000\-(approx)	-	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:	-	-
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing	-	-

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	with government transport - (including aircraft and helicopters)		
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment Year- 2023-24  PAN No.-JBBPK0954C	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :- 

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 (DD/MM/YYYY)

Class/Group :-

Cadre :-   
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature Guriya Kumari

Name of Employee: Guriya Kumari

Place: Patna.

Designation: STENOGRAPHER

Date: 05/02/2024

Department: Bihar Legislative Assembly, Patna

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Guriya Kumari  
05/02/2024